

**HIGH COURT OF KARNATAKA, BENGALURU**  
**NOTIFICATION NO: HCBB – 248 / 2023**  
**DATED: 09<sup>TH</sup> OCTOBER, 2023**

**DASARA VACATION FROM 16.10.2023 TO 21.10.2023**

High Court of Karnataka will remain closed for Dasara Vacation from Monday the 16<sup>th</sup> October 2023 to Saturday the 21<sup>st</sup> October 2023 (both days inclusive).

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit **at Principal Bench, Bengaluru, at Dharwad and Kalaburagi Benches on Thursday the 19<sup>th</sup> October 2023** in Court Halls mentioned against them on the "**SITTING DAY**" noted below at 10.30 AM during the Vacation to hear urgent matters.

**PRINCIPAL BENCH AT BENGALURU**

<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice B.M.Shyam Prasad	9	Hon'ble Mr.Justice C.M.Poonacha	10
AND		Hon'ble Mr.Justice T.G.Shivashankare Gowda	11
Hon'ble Mr.Justice Venkatesh Naik T			
(All Division Bench matters)			

**DHARWAD BENCH**

<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mrs.Justice K.S.Hemalekha  AND Hon'ble Mr.Justice Anil B. Katti  (All Division Bench matters)	2	Hon'ble Mrs.Justice K.S.Hemalekha  Hon'ble Mr.Justice Anil B. Katti	2  3

**KALABURAGI BENCH**

<b>VACATION DIVISION BENCH</b>	<b>COURT HALL</b>	<b>VACATION SINGLE BENCHES</b>	<b>COURT HALL</b>
Hon'ble Mr.Justice H.T.Narendra Prasad  AND Hon'ble Mr.Justice G.Basavaraja  (All Division Bench matters)	2	Hon'ble Mr.Justice H.T.Narendra Prasad  Hon'ble Mr.Justice G.Basavaraja	2  3

On the day of sitting, **after completion of the work of the Division Bench** at Dharwad and Kalaburagi Benches, Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters, as notified above.

No appeals, Petitions or Applications and any other papers of civil nature will be received during the Vacation, except in cases where urgent interim orders like stay orders, interim directions and temporary injunctions etc., are sought.

No Criminal Appeals, Criminal Revision Petitions, Criminal Petitions will be received during vacation, except in cases where urgent orders, stay orders and interim directions etc., are sought.

Matters of the nature referred to above are permitted to be filed at Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi between 10.00 AM to 12.30 PM, except on Vacation Court sitting days. On Vacation Court sitting days, papers will be received from 10.00 AM to 3.30 PM. E-filing shall also be permitted through E-filing portal.

Motions to take up pending case/s shall be made before the respective Benches on the Vacation Sitting Day narrating the urgency by filing a memo.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the respective counters in the Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi during Vacation between 10.00 AM to 12.30 PM, except on Vacation Court sitting days. On Vacation Court sitting day, papers will be received from 10.00 AM to 3.30 PM.

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(M.Chandrashekar Reddy)  
Registrar (Judicial)**

**Date: 09.10.2023**